

GOVERNMENT OF TELANGANA  
ABSTRACT

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MINISTER – COUNCIL OF MINISTERS - RESIGNATIONS – NOTIFIED

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GENERAL ADMINISTRATION (POLITICAL.B) DEPARTMENT

G.O.MS.No.174

DATED:03-12-2023  
Read the following:

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1. G.O.Ms. No.184, G.A.(Poll.B) Dept. dt. 13.12.2018
2. G.O.Ms. No.185, G.A.(Poll.B) Dept. dt.13-12-2018
3. G.O.Ms. No.186, G.A.(Poll.B) Dept. dt. 14.12.2018
4. G.O.Ms. No. 19, G.A.(Poll.B)Dept. dt. 19.02.2019
5. G.O.Ms. No. 20, G.A.(Poll.B)Dept. dt. 19.02.2019
- 6.G.O.Ms. No. 143, G.A.(Poll.B)Dept. dt. 08.09.2019
- 7.G.O.Ms. No. 144, G.A.(Poll.B)Dept. dt. 08.09.2019
- 8.G.O.Ms. No. 93, G.A.(Poll.B)Dept. dt. 02.05.2021
- 9.G.O.Ms. No. 297, G.A.(Poll.B)Dept. dt. 09.11.2021
- 10.G.O.Ms. No.137, G.A.(Poll.B) Dept. dt. 24-08-2023
- 11.G.O.Ms. No.138, G.A.(Poll.B) Dept. dt.24.08.2023
12. From Secretary to Governor, Telangana, Raj Bhavan, Hyderabad,  
Letter dated:03.12.2023.

ORDER:

The following Notification shall be published in an extra ordinary issue of the Telangana State Gazette dated 3<sup>rd</sup> December, 2023.

NOTIFICATION

I, Dr. Tamilisai Soundararajan, Governor of the State of Telangana hereby accept with effect from the evening of the 3<sup>rd</sup> day of December 2023, the resignation tendered by the following members of my Council of Ministers namely:-

CABINET MINISTERS

1. Sri Kalvakuntla Chandrasekhar Rao
2. Sri Md.Mahamood Ali
3. Sri A.Indrakaran Reddy
4. Sri Talasani Srinivas Yadav
5. Sri Guntakandla Jagadish Reddy
6. Sri Singireddy Niranjan Reddy
7. Sri Koppula Eshwar
8. Sri Errabelli Dayakar Rao
9. Sri V.Srinivas Goud
10. Sri Vemula Prashanth Reddy
11. Sri Chamakura Malla Reddy
12. Sri T.Harish Rao
13. Sri K.Taraka Rama Rao
14. Smt. Patlolla Sabitha Indra Reddy
15. Sri Gangula Kamalakar
16. Smt. Satyavathi Rathod
17. Sri Puvvada Ajay Kumar
18. Sri P.Mahender Reddy

2. I, Dr.Tamilisai Soundararajan, Governor of the State of Telangana further request Sri Kalvakuntla Chandrasekhar Rao to continue in Office till the formation of a new Government.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

SANTHI KUMARI  
CHIEF SECRETARY TO GOVERNMENT

To  
The Commissioner of Printing, Stationery & Stores Purchase (Printing Wing) Department,  
Hyderabad (for publication in an Extraordinary issue of the TELANGANA Gazette)  
(He is requested to send 500 copies of the Extraordinary issue of the T.S. Gazette to this Department)

(P.T.O)

All the Ministers.

The Secretary, T.S. Legislative Council / Legislative Assembly, Hyderabad

The Secretary to Governor, Telangana, Raj Bhavan, Hyderabad

The Registrar General, High Court of Telangana, Hyderabad

The Registrar, Institution of Lokayukta & Upa-Lokayukta, Telangana, Hyderabad.

State Election Commissioner, Telangana, Hyderabad

The Chief Electoral Officer, Hyderabad.

The Vigilance Commissioner, Telangana, Hyderabad

All the Special Chief Secretaries / Principal Secretaries / Secretaries / Special Secretaries to Government of all the Depts., T.S. Secretariat, Hyderabad.

The Director General of Police, Telangana, Hyderabad.

All the Departments in T.S. Secretariat (All Sections in G.A.D.)

The Secretary to Government of India, Cabinet Secretariat, New Delhi.

The Secretary to Government of India, Ministry of Home Affairs, New Delhi.

The Resident Commissioner, T.S. Bhavan, No.1 Ashoka Road, New Delhi.

The Commissioner, Information & Public Relations, T.S., Hyderabad.

The Accountant General, Telangana, Hyderabad

The Pay & Accounts Officer, Hyderabad.

The Chief Secretaries to Governments of all States/U.Ts.

All the Officers and all the Sections in Genl. Admn. Deptt., T.S. Secretariat

All the Heads of Departments, Govt. of Telangana

All the Collector & District Magistrates, Telangana State.

**Copy to:**

The P.S to C.S / P.S to Secretary (Poll) / P.S to Addl. Secy (Protocol),  
SF / SC

//FORWARDED::BY ORDER//

*Asha Nuseeth*  
SECTION OFFICER